

में जो आरोप लगाये गये, उनकी प्रीर हमने पंजाब गवर्नमेंट का ध्यान आकर्षित किया है प्रीर उन से कहा है कि वे स्वयं इस मामले की जांच पड़ताल करें।

Shri Ram Krishna: May I know whether it is also a fact that the company's own money was utilised to purchase these shares, which was against the provision of the company law?

Shri Satish Chandra: As I said, some inter-company investments took place. This company also invested some of its funds in other companies controlled by the Dalmia Group. This matter was brought to our notice by the Registrar. Investigations are going on. At one stage, it was thought that this might be referred to the Tendolkar Commission for inquiry, but the Tendolkar Commission's proceedings had to be held in abeyance due to the matter being taken to the Supreme Court.

Development of Handicrafts in West Bengal

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*1330. { **Shri Subiman Ghose:**
Shri Ghosal:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any handicrafts are being developed in West Bengal under the guidance and patronage of the All India Handicrafts Board; and

(b) if so, how many persons have been employed and what is the average earning per head?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). On the recommendations of the All India Handicrafts Board, financial assistance in the form of grants and loans has been sanctioned to the State Government of West Bengal for implementation of their schemes for development of handicrafts including organisation of and assistance to producer's co-operatives for production and setting up of training-cum-production centres.

The allocations to the State for 1956-57, 1957-58 and 1958-59 have been as under:

	1956-57	1957-58	1958-59
	Rs.	Rs.	Rs.
Grants	3,83,678	2,50,000	3,00,000
Loans	3,70,000	2,00,000	2,00,000

The extent of employment differs from scheme to scheme and wages also vary. No precise information is available on this account.

"Indian Information"

*1333. **Dr. Ram Subhag Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government have revived the publication of "Indian Information";

(b) for how many years the publication of this journal was stopped;

(c) the estimated annual cost of publishing this journal; and

(d) what was the figure of its circulation in the year when its publication was stopped?

The Minister of Information and Broadcasting (Dr. Keskar): (a) In response to a continuous demand from Members of Parliament, educational circles and research scholars, it was decided to start 'Indian Information' again. However, the objective of the journal in the present form is not the same as is used to before. This is now expected to provide a condensed record of official announcements, policies, data and other similar items;

(b) The former 'Indian Information' was closed down in 1949.

(c) and (d). This journal is expected to cost annually about Rs. 43,000 of which a large portion is expected to be recovered by sale and subscription. The former 'Indian Information' had a circulation of about 9,000 copies of which a large part was probably free distribution.